IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.12
C.A.No.28/2021 in
C.P.No.133/BB/2020

IN THE MATTER OF:

Mr. Nisarga Nirmal Kumar ... Petitioner
v.
M/s. Skillfinity Technologies Pvt. Ltd. ... Respondent

Order Under Section 241-242 of the Companies Act, 2013

Order delivered on 13.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Chetan Kumar
For the Respondent : None

ORDER

Heard Shri Chetan Kumar, learned Counsel for the Petitioner, through Video Conference and none appeared for the Respondent. Post the case on **11.08.2021**.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.07.2021
Shruthi